(c) National Highways Authority of India (NHAI) has not taken up any repair works through State Governments on this stretch.

Expenditure on maintenance of National Highways in Bihar

- *186. SHRI GULAM RASOOL BALYAWI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that Bihar Government had incurred huge expenditure on the maintenance of National Highways in the State on the assurance of the Central Government that the expenditure so incurred would be compensated by the Central Government;
 - (b) if so, the details in this regard;
 - (c) what action has been taken in the matter, so far; and
- (d) by when, the amount spent by the State Government would be reimbursed to it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (d) The Central Government had not given any Assurance to the State Government for reimbursement of the expenditure incurred on maintenance of National Highways in the State without prior sanction of the Ministry of Road Transport and Highways.

Regularization of e-rickshaws

- *187. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether there is a demand from various unions for regularization of battery driven e-rickshaws plying in Delhi, if so, the details thereof;
 - (b) the approximate number of such rickshaws, zone-wise;
- (c) the criteria for declaring it as a non motorized vehicle under the Motor Vehicles Act;
- (d) whether any regulations on standards and safety of such rickshaws would be made for safety of passengers and road traffic;
 - (e) whether CSIR approved norms would be adhered to for issuing licences; and
- (f) whether drivers of such rickshaws would also be subjected to verification and registration for record with the authority?